

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 481 of 2019

IN THE MATTER OF:

Super Fight Promotions Pvt. Ltd.

...Appellant

Versus

Transcend Advantage Sports Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Shiva Nand Mishra, Mr. Amit Singh and Ms. Bandana Mishra, Advocates and Mr. Swapnil Kaushik Legal Manager

For Respondent: Mr. Peeush Sharma, Mr. Bharvi Thakur and Mr. Kartikey Nayyar, Advocates.

ORDER

05.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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